

(1)

IN THE NATIONAL GREEN TRIBUNAL SOUTHERN ZONE

Original Application No. 140 of 2024 (SZ)

Tribunal on its own motion – SUO MOTU based on the news item published in The Times of India, Chennai Edition dated 09.04.2024 under the caption “Veerangal Odai becomes latest target of land sharks”

With

1. The Additional Chief Secretary  
Water Resource Department,  
Chennai – 600 009 and 4 others

-----Respondent(s)

**Status Report filed by Superintending Engineer/Stormwater Drain Department on behalf of Commissioner, Greater Chennai Corporation** - <sup>TH</sup> 5<sup>TH</sup> RESPONDENT

I S.Baskaran, Son of S.Singaravelu, Hindu aged about 56 years, Superintending Engineer, Storm Water Drain Department, Greater Chennai Corporation, Ripon buildings, Chennai – 600 003, do hereby solemnly affirm and sincerely state as follows:

2. I am the Superintending Engineer, Storm Water Drain Department of Greater Chennai Corporation and I am well acquainted with the facts of the case from the records and as such I am filing this status report on behalf of the 5th respondent.

3. I respectfully submit that, Government of Tamil Nadu vide G.O.Ms. No.136, MA & WS Department dated 18.10.2024 has directed Greater Chennai

x 

**SUPERINTENDING ENGINEER  
STORM WATER DRAIN DEPARTMENT  
GREATER CHENNAI CORPORATION**

Corporation to take over Veerangal Odai from Water Resources Department and to carryout improvement works and maintenance of Veerangal Odai, Virugambakkam Canal and Otteri Nullah.

4. I respectfully submit that, Water Resources Department has handed over Veerangal Odai to Greater Chennai Corporation as per G.O.Ms. No.136, MA & WS Department.

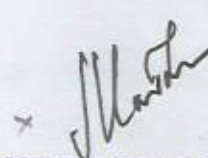
5. I respectfully submit that, on taking over of Veerangal Odai, Greater Chennai Corporation has taken up the removal of silt and floating materials from Veerangal Odai increasing the capacity of Veerangal Odai and depth of flow using poclain with float for free flow of rain water. The silt removed has been deposited using 3 Tipper Lorries in Perungudi Dumping Ground.

6. I respectfully submit that, the Hydrological Consultant Dr.B.Sakthivel, mentioned in the article has been engaged for preparation of Detailed Project Report for carrying out improvement works for free flow of rain water and for avoiding inundation in surrounding areas.

7. I respectfully submit that, Dr. B.Sakthivel, Hydrological Consultant is carrying out Bathymetric Survey and Hydrological Study of Veerangal Odai for submitting the Detailed Project Report for carrying out the improvement works in Verrangal Odai.

8. I respectfully submit that, on submission of the Detailed Project Report by Dr.B.Sakthivel, Hydrological Consultant, the improvement works will be taken up accordingly in Verrangal Odai by Greater Chennai Corporation.

Submitted.

  
SUPERINTENDING ENGINEER,  
STORM WATER DRAIN DEPARTMENT  
GREATER CHENNAI CORPORATION

Dated at Chennai this the 30<sup>th</sup> Day of January 2025

Counsel for the 5<sup>th</sup> Respondent

Respondent  
**SUPERINTENDING ENGINEER**  
**STORM WATER DRAIN DEPARTMENT**  
**GREATER CHENNAI CORPORATION**

Verification

It is verified that what is stated above paragraphs are true and correct to the best of my knowledge and belief

Dated at Chennai this the 30<sup>th</sup> Day of January 2025.

BEFORE ME

E.No.340/96  
ADVOCATE

Respondent  
**SUPERINTENDING ENGINEER**  
**STORM WATER DRAIN DEPARTMENT**  
**GREATER CHENNAI CORPORATION**

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----- Petitioner

-Vs-

The Additional Chief Secretary,  
Water Resource Department,  
Chennai – 600 009 and 4 others

----- Respondents

STATUS REPORT FILED BY  
GREATER CHENNAI CORPORATION

Dr.Nirmalatha

Counsel for 5<sup>th</sup> Respondent